

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 2495 of 2013

With

Cr. M.P. No. 2542 of 2013

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Coram: The Hon'ble Mr. Justice Ananda Sen
Through:-Video Conferencing

For the petitioner

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: Mr. A.K.Sah, Advocate.

For the State

: Mr. S.K.Srivastava, A.P.P.

Mr. Pranay Kr. Jaiswal, A.P.P.

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4/08.07.2020 Counsel for O.P. No. 2 is not present.

List both these cases in usual course after the Court starts normal functioning, post COVID-19.

(Ananda Sen, J)

Mukund/-